NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.209/BB/ 2017	-	Admission	252(3)	Centura Watch Cases Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
SHJUA RUMARBER	Petitioner	forke

9900545090

Counsel for petitioner is present. Await report from ROC. Counsel has filed a memo.

List it on 05.01.2018.

MEMBER (T)

MEMBER (J)